

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Transfer Original Petition (AT) (MRTP) No. 06 of 2017 (Old RTPE No. 323/1996)

In the matter of:

Shobha Rani Jain

.....**Appellant**

Vs

Delhi Development Authority(DDA)

.....**Respondent**

Present:

For Appellant:-Mr. Dhrwv Shukla and Shobha Rani Jain, Advocates.

For Respondent :-None

ORDER

03.03.2020- Due to paucity of time, this Appeal could not be taken up.

Post the Appeal 'For Hearing' on **29th April, 2020** at 2:00 PM.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Shreesha Merla)
Member (Technical)

SC/NN